

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1255 OF 2004

D. VINOD SHIVAPPA

A ppellant (s)

VERSUS

NANDA BELLIAPPA

Re spondent(s)

WITH

CRL. APPEAL. No. 1256/2004

CRL. APPEAL. No. 1258/2004

CRL. APPEAL. No. 1257/2004

CRL. APPEAL. No. 1259/2004

CRL. APPEAL. No. 1260/2004

CRL. APPEAL. No. 1261/2004

Date: 25/05/2006 These Appeals were called on for hearing today.

For Appellant(s)

Mr. Kailash Vasdev, Sr. Adv.

Mr. Girish Ananthamurty, Adv.

Mr. T.N. Rao,Adv.

For Respondent(s)

Ms. Kiran Suri,Adv.

The Court made the following

J U D G M E N T

Hon'ble Mr. Justice B.P. Singh pronounced the judgment of the Bench comprising His

Lordship and Hon'ble Mr. Justice R.V. Raveendran.

The appeals are dismissed in terms of the signed judgment.

(Ajay Kr. Jain)
(Vijay Dhawan)

Court Master
Court Master

(Signed reportable judgment is placed on the file)